COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

THIRTEENTH REPORT

(Third Lok Sabha)

- I, the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee, present this their Thirteenth Report.
 - 2. The Committee held a sitting on the 29th April, 1965.
- 3. The Committee considered applications for leave of absence from thirteen Members. The recommendations of the Committee with respect to these applications are given in the Appendix.

New Delhi;

April 29, 1965. Vaisakha 9, 1887 (Saka). R. K. KHADILKAR,
Chairman,
Committee on Absence of Members
from the Sittings of the House.

APPENDIX

(Vide para 3 of the Report)

No.	Name of the Member who has applied for leave of absence	Period for which leave applied	Reasons	Period for which leave of absence	Remarks
	quili dinestales i .			recommen- ded by the Committee	
-	anista i nggala na nasa. Anggaliqija nasalik kananasa.	3	4	5	6
	Dr. Saradish Roy	17-4-65 to 11-5-65 25 days	Detention in jail.	17-4-65 to 11-5-65 25 days	e de la composición d La composición de la composición de la La composición de la
2.	ShriRiUmanath	17-4-65 to 11-5-65 25 days	Do.	17-4-65 to 11-5-65 25 days	
, 3·	Shri Laxmi Dass	17-4-65 to 11-5-65 25 days	Do.	17-4-65 to 11-5-65 25 days	
4.	Shri Paresh Nath Kayal .	18-4-65 to 11-5-65 24 days	} Illness	18-4-65 to 11-5-65 24 days	
5.	Shri A. K. Gopalan	17-4-65 to 11-5-65 25 days	Detention in jail.	17-4-65 to 11-5-65 25 days	
6.	Shri Ma dala Narayana Swamy	17-4-65 to 11-5-65 25 days	Do.	17-4 - 65 to 11-5 - 65 25 days	
7.	Shri C. H. Mohammad Koya	17-2-65 to ; 9-4-65 52 days	Wife's illness.	17-2-65 to 6-4-65 49 days	Member wa present on 7-4-65.
8.	Shri Kolla Venkaiah	17-2-65 to 11-5-65 84 days	Detention in jail.	17-2-65 to 16-4-65 *59 days	
9.	Shri Dasaratha Deb	27-3-65 to 11-5-65 46 days	Do.	27-3-65 to 11-5-65 46 days	
10.	Shri Kashi Ram Gupta .	16-4-65 to 30-4-65 15 days	Fracture due to accident.	16-4-65 to 30-4-65 15 days	

^{*}Since the Committee do not recommend leave for more than 59 days at a time, Member may be granted leave for 59 days in the first instance.

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II.	Shri N. R. Ghoshi	22-2-65 to 9-4-65 47 days	Illness	22-2-65 to 9-4-65 47 days	
IŻ.	Shrimati Savitri Nigam	19-4-65 to { 7-5-65 19 days }	Visit abroad.	19-4-65 to 7-5-65 19 days	
13.	Shri Biren Dutta	$ \begin{array}{c} 4-3-65 \\ to \\ 31-3-65 \\ 28 \text{ days} \end{array} $	Detention in jail.	4-3-65 to 31-3-65 28 days	
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